careful planning and preparatory measures to prevent and pre-empt potential communal violence. These guidelines are reiterated while sending advisories from time to time, particularly prior to various festivals, with the objective of immediate sensitization of States/UTs.

Record of fake encounter cases

370. SHRI SANJAY SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether NHRC has maintained a record of fake encounter cases in all the States, if so, the details thereof since 2014, year-wise;
- (b) the details of deaths as well as the ethnicity of the victims of encounters, and
- (c) if so, the details of compensation provided by the appropriate Governments to the families of the victims, since 2014, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Pursuant to the guidelines issued by the National Human Rights Commission (NHRC), on 12.05.2010, every death during the course of police action is to be reported to the NHRC within 48 hours of its occurrence.

Details furnished by NHRC indicating the number of cases registered on the basis of intimations received about deaths in police encounters, State wise for the period 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 (upto 20.01.2019) is given in the Statement-I (*See* below).

Details furnished by NHRC indicating the number of cases registered on the basis of complaints about killing in alleged fake encounters, State wise for the period 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 (upto 20.01.2019) is given in the Statement-II (*See* below).

(c) Details furnished by NHRC indicating the monetary relief recommended by NHRC in cases of deaths in police encounters, State wise for the period 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 (upto 20.01.2019) is given in the Statement-III (See below).

Statement

Details showing State-wise No. of Cases Registered in respect of deaths in police encounter - Intimation during 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 (upto 20.01.2019)

Sl. No.	State/UT Name	2014-2015	2015-2016	2016-2017	2017-2018	2018-2019 (upto 20.01.2019)
1	2	3	4	5	6	7
1.	Andhra Pradesh	4	4	3	1	1
2.	Arunachal Pradesl	h 4	1	3	4	5
3.	Assam	82	43	31	16	7
4.	Bihar	0	2	4	0	6
5.	Goa	0	0	O	0	0
6.	Gujarat	0	0	0	0	2
7.	Haryana	2	9	2	4	2
8.	Himachal Pradesh	0	0	0	0	1
9.	Jammu and Kashmir	0	0	0	0	0
10.	Karnataka	1	1.	2	2	0
11.	Kerala	0	0	1	0	0
12.	Madhya Pradesh	6	3	1	1	1
13.	Maharashtra	11	3	8	10	9
14.	Manipur	1.	8	3	2	0
15.	Meghalaya	22	15	10	4	1
16.	Mizoram	0	0	0	0	0
17.	Nagaland	0	0	0	O	1
18.	Odisha	6	7	9	6	13
19.	Punjab	2	2	2	1	0
20.	Rajasthan	0	0	0	4	0

Written Answers to			[06 February, 2	2019]	Unstarred Ques	tions 163
1	2	3	4	5	6	7
21.	Sikkim	0	0	0	0	0
22.	Tamil Nadu	0	1	2	2	0
23.	Tripura	0	0	0	0	0
24.	Uttar Pradesh	7	5	4	44	21
25.	West Bengal	3	5	1	1	0
26.	Andaman and Nicobar	0	0	0	0	0
27.	Chandigarh	0	0	0	0	0
28.	Dadra and Nagar Haveli	0	0	0	0	0
29.	Daman and Diu	0	0	0	0	0
30.	Delhi	2	2	1	1	2
31.	Lakshadweep	0	0	0	0	0
32.	Puducherry	0	0	0	0	0
33.	Chhattisgarh	23	48	75	40	48
34.	Jharkhand	10	17	7	10	12
35.	Uttarakhand	0	0	0	1	0
36.	Telangana	2	3	0	1	Ĭ
	Total	188	1 7 9	169	155	133

Statement-II

Details showing State-wise No. of Cases Registered in respect of deaths in police encounter - alleged/complaints during 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 (upto 20.01.2019)

Sl. No.	State/UT Name	2014-2015	2015-2016	2016-2017	2017-2018	2018-2019 (upto 20.01.2019)
1	2	3	4	5	6	7
1.	Andhra Pradesh	1	54	2	1	0
2.	Arunachal Prades	sh 0	0	0	0	0

164	Written Answers to		[RAJYA SABI	HA]	Unstarre	Unstarred Questions		
1	2	3	4	5	6	7		
3.	Assam	6	3	1	1	0		
4.	Bihar	1	1	0	1	ĭ		
5.	Goa	0	0	O	0	0		
6.	Gujarat	1.	0	O	0	0		
7.	Haryana	1.	7	0	1	0		
8.	Himachal Pradesh	0	0	O	0	0		
9.	Jammu and Kashmir	0	0	0	1	0		
10.	Karnataka	2	2	0	0	0		
11.	Kerala	0	0	2	1	0		
12.	Madhya Pradesh	6	0	2	0	1		
13.	Maharashtra	2	0	O	1	0		
14.	Manipur	0	0	O	1	0		
15.	Meghalaya	2	2	0	0	0		
16.	Mizoram	0	0	O	0	0		
17.	Nagaland	0	0	O	0	0		
18.	Odisha	11	11	4	1	1		
19.	Punjab	5	2	0	2	0		
20.	Rajasthan	0	0	0	3	0		
21.	Sikkim	0	0	O	0	0		
22.	Tamil Nadu	0	6	1	0	0		
23.	Tripura	0	0	0	0	0		
24.	Uttar Pradesh	10	7	3	6	17		
25.	West Bengal	3	O	0	0	0		
26.	Andaman and Nicobar	0	0	0	0	0		
27.	Chandigarh	0	0	0	0	0		

Written Answers to		[06 February, 2019]		Unstarred Que	stions 165	
1	2	3	4	5	6	7
28.	Dadra and Nagar Haveli	0	0	0	0	0
29.	Daman and Diu	0	0	0	0	0
30.	Delhi	5	5	0	Ō	0
31.	Lakshadweep	0	0	0	0	0
32.	Puducherry	0	0	0	0	0
33.	Chhattisgarh	6	8	0	0	0
34.	Jharkhand	9	7	2	1	0
35.	Uttarakhand	0	0	0	0	1
36.	Telangana	1	2	0	1	0
37.	All Over India	0	0	0	0	1
-	Grand Total	72	117	17	22	22

Statement-III

Details showing State-wise No. of Cases where NHRC recommended monetary relief in respect of deaths in police encounter during 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 (upto 20.01.2019)

State Name	Total No. of Cases (2014-15)		Cases	Closed	Under Consideration	
	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)
Assam	1	500,000	1	500,000	0	0
Delhi	1	500,000	1	500,000	O	0
Himachal Pradesh	1	500,000	1	500,000	0	0
Madhya Pradesh	1	500,000	1	500,000	O	0
Manipur	4	3,000,000	4	3,000,000	0	0
Uttar Pradesh	5	2,500,000	5	2,500,000	0	0
Total	13	7,500,000	13	7,500,000	0	0

166 Written A	lnswers to	RA.	JYA SABE	IA]	Unstarre	Unstarred Questions		
State Name		o. of Cases 015-16)	Cases	Closed	Under Consideration			
	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)		
Manipur	8	5,000,000	8	5,000,000	0	0		
Chhattisgarh	1	500,000	1	500,000	0	0		
Uttar Pradesh 4 3,000		3,000,000	4	3,000,000	0	0		
Assam	Assam 1 300,000		1	300,000	0	0		
Total	Total 14 8,800,000		14	8,800,000	0	0		
State Name	Total No. of Cases (2016-17)		Cases Closed		Under Consideration			
	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)		
Assam	7	4,600,000	7	4,600,000	0	0		
Delhi	2	1,500,000	2	1,500,000	0	0		
Gujarat	1	600,000	1	600,000	0	0		
Haryana	1	1,000,000	1	1,000,000	0	0		
Jharkhand	1	200,000	0	0	1	200,000		
Maharashtra	3	2,000,000	2	1,000,000	1	1,000,000		
Manipur	5	2,500,000	5	2,500,000	0	0		
Meghalaya	2	2,500,000	2	2,500,000	0	0		
Odisha	1	500,000	1	500,000	0	Ō		
Tripura	1	500,000	1	500,000	0	0		
Uttar Pradesh	4	1,900,000	2	900,000	2	1,000,000		
West Bengal	2	1,050,000	1	550,000	1	500,000		
Total	30	18,850,000	25	16,150,000	5	2,700,000		

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State Name	Total No. of Cases (2017-18)		Cases	Closed	Under Consideration		
	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)	
Assam	3	1,700,000	1	600,000	2	1,100,000	
Bihar	2	1,000,000	0	0	2	1,000,000	
Chhattisgarh	3	1,500,000	1	500,000	2	1,000,000	
Haryana	1	500,000	1	500,000	0	0	
Maharashtra	3	4,500,000	0	0	3	4,500,000	
Manipur	7	4,050,000	6	3,550,000	1	500,000	
Odisha	1	1,600,000	1	1,600,000	0	0	
Punjab	1	500,000	1	500,000	0	0	
Telangana	1	500,000	1	500,000	0	0	
Uttar Pradesh	7	4,000,000	1	500,000	6	3,500,000	
Uttarakhand	1	500,000	0	0	1	500,000	
Total	30	20,350,000	13	8,250,000	17	12,100,000	
State Name	(2018	o. of Cases -19) (upto 01.2019)	Cases	Closed	Under Co	nsideration	
	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)	No of Cases	Amount (in ₹)	
Assam	4	4,000,000	0	O	4	4,000,000	
Chhattisgarh	1	1,500,000	0	O	1	1,500,000	
Haryana	1	500,000	0	0	1.	500,000	
Jharkhand	1	1,500,000	0	0	1	1,500,000	
Madhya Pradesh	1	2,000,000	0	O	1	2,000,000	
Manipur	2	2,000,000	0	0	2	2,000,000	
Meghalaya	2	1,500,000	0	0	2	1,500,000	
Uttar Pradesh	3	1,500,000	0	0	3	1,500,000	
Total	15	14,500,000	0	0	15	14,500,000	